## Action Plan to improve the performance of Power Sector

5372. DR. B.B. DUTTA; Will the Minister of POWER be pleased to state:

- (a) whether Government have drawn up any action plan to improve the performance of power sector;
  - (b) if so, the details thereof;
- (c) the measures taken up under the action plan so far; and
- (d) in what manner the action plan addresses to the problems of Eastern and North-Eastern regions?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILA BEN **CHIMANBHA!** PATEL): (a) to (d) Action plan to im prove performance of Power Sector and to achieve the set targets is drawn up annually. The 1995-96 annual action plan envisaged, inter-alia, achievement of PLF of 62%, Energy generation of 377.1 billion units, capacity addition of 2161.53 MW, construction of 1898 Ckm. of 400 KV and 2115 Ckm of 220 KV transmission lines, addition of sub-station capacity of 2835 MVA at 400 KV and 2535 MVA at 220 KV level etc.

The action plan includes capacity addition of 1174.3 MW in Eastern Region and 124.48 MW in the North-Eastern Region which would increase availability of power in these States.

## Performance of SEBs

5373. DR B.B. DUTTA: Will the Minister of POWER be pleased to state:

- (a) whether the performance of State Electricity Boards is the critical problem area in the power sector;
- (b) if so, the accumulated losses of SEBs at present;
- (c) the rate of returns being earned by the SEBs against the stipulated minimum prescribed under the Electricity (Supply) Act of 1948; and

(d) the steps taken by Government to improve the performance of SEBs?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILA BEN **CHIMANBHAI** PATEL): (a) Yes, Sir.

- (b) The cumulative losses of SEB's, as per the available annual accounts for the year 1992-93, were Rs. 2880.07 crores after taking into account RE subsidy as provided in the accounts for the year 1992-93.
- (c) A Statement indicating the Rate of Return achieved against 3% ROR, as prescribed under the Electricity (Supply) Act. 1948, by the different State Electricity Boards for 1992-93 is enclosed. (See below)
- (d) State Govt./SEBs have been advised, from time to time to undertake measures such as rationalised tariff, regular payment of rural electrification subsidy, improvement in Plant Load Factor, reduction in T&D losses, etc. to improve the finances of the State Electricity Boards and to reduce their losses.

## **STATEMENT**

State indicating the Rate of Return achieved by the SEBs during 1993 (After recovering subsidies provided in

the accounts)

Year ended 31st March S, 1993 SEBs No. A.P 3.26 14.10 Bihar Ŧ. Gujarat 3.04 -21.78Haryana ζ H.P. 4.08 Karnataka 3.27 Kerala ~3.99 M.P 3.00 8

5.07

3.02

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W.

Maharashtra

Orissa